

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5115**

**TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2026/ CHAITRA 3, 1948 (SAKA)**

**CUSTODIAL DEATHS**

**5115. COM. SELVARAJ V:  
SHRI SUBBARAYAN K:  
SHRI RAJKUMAR ROAT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of deaths that have occurred in police custody and police personnel arrested and convicted along other action taken against them in the country during each of the last five years, State and category-wise including Districts of Rajasthan;**

**(b) the number of undertrial and convicted prisoners currently lodged in various jails in the country, State, district and category-wise including Rajasthan; and**

**(c) whether the Government has any mechanism to ensure accountability of custodial deaths and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): As per information received from National Human Rights Commission (NHRC), details of cases registered in respect of death in Police custody in States/ UTs including Rajasthan during each of the last five years from 01.04.2021 to 15.03.2026 is at Annexure I. Regarding disciplinary action recommended by NHRC in cases of Custodial deaths in State/ UT including Rajasthan, there is only 1 case reported in Tamilnadu during last five years from 01.04.2021 to 15.03.2026. In this regard, District-wise information is not maintained by the Commission.**

**(b): As per the latest information received from National Crime Record Bureau (NCRB), the details of under trial and convicted prisoners State/UT-wise including Rajasthan as on 31st December, 2023 is at Annexure-II. In this regard, District-wise information is not maintained by the Bureau.**

**(c): “Police and Public Order” are State subjects as per seventh schedule to the Constitution of India. The Ministry of Home Affairs and National Human Rights Commission (NHRC) issue advisories from time to time to ensure protection of human rights. Further, pursuant to the guidelines issued by the NHRC, every death in custody, police or judicial, natural or otherwise, is to be reported to the Commission within 24 hours of its occurrence. The Commission also issued guidelines for video filming of post-mortem and circulated model autopsy form to rule out any negligence/foul play or torture in custodial deaths. If an enquiry by the Commission into police/judicial custodial deaths discloses negligence by a public servant, the Commission recommends to authorities of Central/State governments for initiation of proceedings for prosecution against erring public servant. The disciplinary action against the erring public servant is to be taken by the respective State Government as per extant rules, procedures, etc.**

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**ANNEXURE – I**  
**L.S.US.Q.NO. 5115 FOR 24.03.2026**

**Statement showing State- wise total no. of cases registered in respect of custodial deaths during the period from 01.04.2021 to 15.03.2026.**

S. No.	STATE/UT Name	2021-22	2022-23	2023-24	2024-25	2025-up to 15.03.2026
1.	ANDHRA PRADESH	1	5	3	1	1
2.	ARUNACHAL PRADESH	0	3	3	5	3
3.	ASSAM	9	11	8	13	5
4.	BIHAR	18	16	13	10	19
5.	CHHATTISGARH	2	1	2	3	4
6.	GOA	1	2	1	0	0
7.	GUJARAT	24	15	18	14	14
8.	HARYANA	4	3	7	4	10
9.	HIMACHAL PRADESH	0	1	0	2	1
10.	JHARKHAND	5	5	4	7	3
11.	KARNATAKA	8	5	7	2	3
12.	KERALA	6	2	6	5	3
13.	MADHYA PRADESH	8	8	12	8	8
14.	MAHARASHTRA	30	22	21	14	14
15.	MANIPUR	1	2	1	0	0
16.	MEGHALAYA	4	0	1	3	0
17.	MIZORAM	1	0	0	0	0
18.	NAGALAND	2	0	1	0	1
19.	ODISHA	2	3	2	2	9
20.	PUNJAB	9	10	6	6	14
21.	RAJASTHAN	13	4	7	9	18
22.	SIKKIM	1	0	0	0	0
23.	TAMIL NADU	4	7	4	5	7
24.	TELANGANA	4	1	1	1	5
25.	TRIPURA	1	1	0	0	0
26.	UTTAR PRADESH	8	10	12	11	15
27.	UTTARAKHAND	2	4	0	1	2
28.	WEST BENGAL	5	15	8	7	7
29.	ANDAMAN & NICOBAR	0	0	0	1	1
30.	CHANDIGARH	0	0	0	1	0
31.	DADRA & NAGAR HAVELI	0	0	0	0	0
32.	DAMAN & DIU	0	0	0	0	0
33.	DELHI	1	5	7	3	4
34.	JAMMU & KASHMIR	2	2	2	2	0
35.	LADAKH	0	0	0	0	0
36.	LAKSHADWEEP	0	0	0	0	0
37.	PUDUCHERRY	0	0	0	0	1
38.	<b>TOTAL</b>	<b>176</b>	<b>163</b>	<b>157</b>	<b>140</b>	<b>170</b>

**Details of Undertrial and Convicted Prisoners as on 31<sup>st</sup> December, 2023**

S.No.	State/UT	Convicts				Undertrials			
		M	F	Tr.	Total	M	F	Tr.	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	ANDHRA PRADESH	2101	112	0	2213	5261	298	9	5568
2.	ARUNACHAL PRADESH	167	5	0	172	182	6	0	188
3.	ASSAM	3020	76	0	3096	7217	329	0	7546
4.	BIHAR	6336	208	0	6544	44706	1821	2	46529
5.	CHHATTISGARH	6586	306	0	6892	11047	471	2	11520
6.	GOA	88	2	0	90	443	33	0	476
7.	GUJARAT	4970	180	4	5154	11183	364	2	11549
8.	HARYANA	6095	198	0	6293	18691	600	1	19292
9.	HIMACHAL PRADESH	957	31	0	988	1760	67	0	1827
10.	JHARKHAND	5034	221	0	5255	12997	587	0	13584
11.	KARNATAKA	3349	132	0	3481	11344	379	0	11723
12.	KERALA	3514	63	0	3577	5897	166	1	6064
13.	MADHYA PRADESH	21433	948	2	22383	22108	854	2	22964
14.	MAHARASHTRA	7702	298	0	8000	31011	1401	26	32438
15.	MANIPUR	115	3	0	118	388	28	0	416
16.	MEGHALAYA	396	6	0	402	864	17	0	881
17.	MIZORAM	638	72	0	710	1038	209	0	1247
18.	NAGALAND	147	0	0	147	407	25	0	432
19.	ODISHA	3278	85	1	3364	14266	509	3	14778
20.	PUNJAB	6666	310	0	6976	23308	1186	9	24503
21.	RAJASTHAN	5293	126	1	5420	16799	464	0	17263
22.	SIKKIM	145	2	0	147	170	1	0	171
23.	TAMIL NADU	5781	248	2	6031	11739	612	0	12351
24.	TELANGANA	1885	117	0	2002	3562	236	1	3799
25.	TRIPURA	461	19	0	480	783	64	0	847
26.	UTTAR PRADESH	24039	1107	0	25146	70665	2819	7	73491
27.	UTTARAKHAND	2382	105	0	2487	4234	163	1	4398
28.	WEST BENGAL	4480	449	12	4941	19017	1264	13	20294
	<b>TOTAL (STATES)</b>	<b>127058</b>	<b>5429</b>	<b>22</b>	<b>132509</b>	<b>351087</b>	<b>14973</b>	<b>79</b>	<b>366139</b>
29.	A & N ISLANDS	203	2	0	205	166	2	0	168
30.	CHANDIGARH	331	20	0	351	696	22	0	718
31.	DNH & DAMAN DIU	10	0	0	10	133	1	0	134
32.	DELHI	2070	69	0	2139	17183	644	7	17834
33.	JAMMU & KASHMIR	193	6	0	199	4399	169	0	4568
34.	LADAKH	4	0	0	4	42	0	0	42
35.	LAKSHADWEEP	0	0	0	0	3	0	0	3
36.	PUDUCHERRY	116	3	0	119	290	14	0	304
	TOTAL (UTs)	2927	100	0	3027	22912	852	7	23771
	<b>TOTAL (ALL- INDIA)</b>	<b>129985</b>	<b>5529</b>	<b>22</b>	<b>135536</b>	<b>373999</b>	<b>15825</b>	<b>86</b>	<b>389910</b>

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